

TELECOM DISPUTES SETTLEMENT & APPELLATE TRIBUNAL

File No.1/Judicial/Misc./TDSAT/2026

Dated: 18<sup>th</sup> March,2026

NOTICE

It is hereby informed to all Advocates / parties that Hon'ble Chairperson will only hold Court No.1 of this Tribunal on 19<sup>th</sup> and 20<sup>th</sup> March, 2026.

  
Desk Officer

Copy to: -

1. The Telecom Lawyers' Association, TDSAT
2. Registrar-cum-Principal Secretary, TDSAT
3. The Director, TDSAT
4. Deputy Registrar, TDSAT
5. PPS/PS to Hon'ble Chairperson and Members, TDSAT
6. Notice Board
7. TDSAT Website